

(iii) Provision of incentives to private sector for taking up housing on a large scale; and

(iv) Promotion of research in building technology and development of cheap local building materials.

(b) No, Sir. However, the State Government's have been requested to arrange their house building programmes in such a way that tenements/houses are constructed for different income groups in the following proportions:—

- (i) For Families with monthly income upto Rs. 350. 75% of the tenements/houses.
- (ii) For Families with monthly income between Rs. 350 and Rs. 600. 15% of the tenements/houses.
- (iii) For families with monthly income between Rs. 600 and Rs. 1500. 10% of the tenements/houses.

(c) The housing shortage at the beginning of the Fifth Five Year Plan i.e., on 1st April, 1974 was estimated at 15.6 million housing units. It has been estimated by the National Buildings Organisation that this shortage might increase to 19.7 million housing units in the year 1979.

#### **Municipal Services in DDA Built Houses at Rajouri Garden, New Delhi**

1982. SHRI SHRIDHARRAO NATHOBAJI JAWADE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Municipal Corporation has been charging House tax etc. from the allottees of DDA flats of Rajouri Garden (LIG and MIG) allotted from 1974 from the date of the possession without providing Municipal Services.

(b) whether it is a fact that residents of those flats are required to pay the supply of water at double or

three times the rates than paid by the residents in the adjacent posh colonies in spite of the fact that the cost of flats paid by allottees included cost of booster pumps installed by DDA in the Colonies;

(c) whether the residents of colonies have represented to the Minister and other authorities concerned for immediate handing over of the Colonies to the Municipal Corporation to mitigate their hardships; and

(d) if so, the date by which the colonies will be handed over by DDA to Municipal Corporation?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

#### **Irrigation Project for India**

1983. SHRI R. K. MHALGI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the Government have received one project report on "Irrigation Project for India" in the month of December, 1977 or thereabout from one expert in Bombay;

(b) if so, what action have Government taken in regard thereof and the nature of the decision; and

(c) if no action has so far been taken, the reasons for delay thereof and when it shall be taken?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH):** (a) to (c). Shri M. D. Pol, a retired Executive Engineer of Maharashtra, had put forward a project report titled "Irrigation Project for India" in December, 1977. The Project, estimated to cost Rs. 91,157